NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 73/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 4/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

Bhaskar Prakashan Pvt. Ltd.

With

Vishal Sagar AD Lab Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **DESIGNATION SIGNATURE** 1. HNOOP MAIR

Annol Noise Learned Advocate Mr. R K Pancholi present for Petitioner.

Learned Advocate Mr. Rajesh Pancholi filed Vakalatnama for Petitioner.

At request of petitioner counsel for filing application to withdraw TP 73/2017.

List the matter 01.09.2017

MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.